

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3318
ANSWERED ON:24.03.2005
CHANGES IN PERSONNEL LAWS OF PARSIS COMMUNITY
Sarvey Shri Sathyanarayana

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government has received any suggestions from the National Commission for Minorities to bring about changes in the personal laws of the Parsis community;
- (b) If so, the details thereof; and
- (c) The reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) & (c) Do not arise.